

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


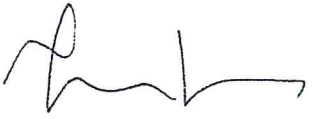
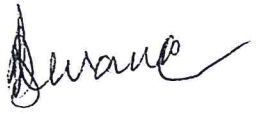

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

09.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|---|-----------------------|------------------------------|---|
| 1 | K. S. Navin
Balaji | Counsel for A8,
R14 | Ksrf |
| 2 | R. VISHW | Counsel for
3, 4, 7, 9 |  |
| 3 | J. MANIVANNAN | COUNSEL FOR
RP/LIQUIDATOR |  |
| 4 | R. ASHWANTH | Counsel for R1 X2 |  |
| 5 | K. MOORTHY | Counsel for R5, 6 X 13 |  |

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ORDER

Counsel for RP/Liquidator/Applicant present. Counsel for R1 and R2 present. Counsel for R3, R4, R7 and R9 present. Counsel for R5, R6 and R13 present. Counsel for R8 and R14 present. Counsel for the Applicant is directed to provide copy of the rejoinder to the Counsels for R1 and R2 and R8 and R14. Counsel for R3, R4, R7 and R9 has submitted that time be granted for placing additional documents on record. He is directed to file an Application to place the additional documents on record by providing copy of the same to the other side. Matter is posted for final arguments. Put up on **28.08.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk